(b) the number of persons prosecuted, found guilty and sentenced by

courts of law in each case;

started exploration for poilymetallic nodules in the Off-shore, which contain copper ranging from 0.009 to 1.36 per cent and traces of zinc, and lead. Surveys for polymetallic nodules the Central Indian Ocean have taken up in the past and are in prog-

Written Answers.

- (c) the political affiliations of the persons so sentenced if any; and
- हरिजन शादिम जाति संघ, जगजीत नगर (हि॰प्र॰) की जनदान
- (d) the short term and long range measures being adopted to curb the evil?

THE MINISTER OF STATE IN

4990. श्री इंडण दत सल्तानपरी : क्या गृहें मंत्री यह बताने को कुपा करेंगे कि :

- THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Communal riots have occurred at several places, particularly at Moradabad, Biharshariff, Hyderabad, Meerut, Baroda, Phulwarishariff and Alleppey-Trivandrum during the years 1980 to 1982.
- (क) पिछले पांच वर्षों के दौरान केन्द्रीय सरकार द्वारा हरिजन ग्रादिम जाति संव तथा समाज कल्याण ग्रनसंधान संस्थान, जगजीत नगर, जिला सोलन, हिमाचल प्रदेश को कितना अनदान दिया गया है: श्रोर
- (b) The State Governments and U.T. Administrations are primarily concerned with the prosecution of communal offenders.
- (ख) उन हे द्वारा ये राशियां किन कार्यक्रमों पर खर्च की जी रही है ?
- (c) In view of reply to part answer to part (c) does not arise.

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर): (क) ग्रीर (ख). ग्रपेक्षित सुचना हिमाचल प्रदेश सरकार से एकत की जा रही हैं श्रीर जब प्राप्त होगी तो सभा मटल पर रख दो जाएगो।

(d) The necessity of maintaining peace and communal harmony has time and again been stressed on the State Governments. Suggestions have been made to them to streamline the administrative and intelligence machinery and for measures like arrests of anti social elements, search seizure for the recovery of arms and ammunition and action against ments inciting communalism. It has also been suggested to some of the States that they may undertake indepth study of the causes for communal incidents in communally sensitive areas. Central forces are made available to the States as and when the request for the same are made.

#### Communal riots

### 4991. SHRI ATAL BIHARI VAJPAYEE:

#### SHRI J. S. PATIL:

# Will the Minister of HOME AFF-

## Plan outlay of Bihar

AIRS be pleased to state:

4992. SHRI KUNWAR RAM: Will the Minister of PLANNING be pleased to state:

(a) the names of places where communal riots took place in the three years;

(a) the head-wise plan outlay of Bihar for the year 1983-84; and